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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 1/94 in
O.A. NO. 806/92

New Delhi this the 11th day of February, 1994

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Anek Pal Singh,
Ex-Loco Cleaner,
Loco Shed, Northern Railway,
Moradabad. ... Petitioner

None appeared for the Petitioner

Versus

1. Shri Masih-Uz-Zaman,
General Manager,
Northern Railway,
Baroda House, New Delhi.

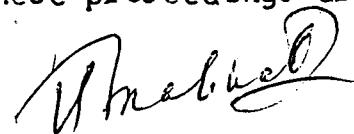
2. Shri Amrit Malhotra,
Divisional Railway Manager,
Northern Railway,
Moradabad. ... Respondents

By Advocate Shri N. K. Aggarwal

O R D E R (C.R.L.)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioner though called twice. The order now issued on 9.2.1994 makes it clear that the petitioner has been reinstated without any backwages. The Tribunal has specifically denied backwages. We are, therefore, satisfied that the judgment of the Tribunal has since been complied with. We are also satisfied with the explanation offered by the respondents for the delay caused on account of administrative difficulties. These proceedings are dropped.


(V. S. Malimath)


(S. R. Adige)
Member (A)

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